



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 03rd April 2025

NOTICE

Please take notice that the following matter listed in Chennai Bench on 03.04.2025 at 2pm will not be taken up. The next date of hearing will be notified later.

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023	Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors	Ms. Tahura Anzar	Mr. ML Ganesh-R1

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in